

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 153/MP/2018

Subject :Petition under Section 79 to adjudicate upon dispute between the Petitioner and the Respondent, Electricity Department of Dadra and Nagar Heveli as per the Bulk Power Agreement dated 6.9.2011.

Petitioner : Maharashtra State Electricity Transmission Company Ltd.

Respondent : Electricity Department of Dadra and Nagar Haveli

Petition No. 154/MP/2018

Subject : Petition under Section 79 to adjudicate upon dispute between the Petitioner and the Respondent, State of Goa as per the Bulk Power Agreement dated 21.11.2011.

Petitioner : Maharashtra State Electricity Transmission Company Ltd.

Respondent : State of Goa

Date of Hearing : 19.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present :Ms. Surabhi Guleria, Advocate for the Petitioner
Ms. Swapna Seshadri, Advocate for DNH
Ms. Poonam Verma, Advocate for Goa
Ms. Abiha Zaidi, Advocate for Goa

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petitions have been filed for seeking direction to the Respondents to pay outstanding dues and to continue to pay the transmission charges due to non-availability of power from RGPPL.

2. After hearing the learned counsel for the Petitioner, the Commission directed to issue notice to the respondents.

3. Learned counsels for the Respondents received notices and requested for six weeks time to file replies to the Petitions.

4. The Commission directed the Petitioner to serve copy of the petitions on the respondents immediately, if not served already. The respondents were directed to file their replies, by 31.1.2019, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 20.2.2019. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

5. The Petitions shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**